

## ORDER SHEET FOR MAGISTRATE'S RECORDS

IN THE COURT OF: DEEPSIKHA DAS, JMFC, Dibrugarh  
Case No 60 DV 2019

| No.o<br>Orders | Date            | Order  | Signature  |
|----------------|-----------------|--|--|
|                | <u>11/12/21</u> | <p>Case is fixed for Order on National Lok Adalat Sitting fixed today.</p> <p>The aggrieved party namely Rumina Begum and the opposite party Tafikuddin Ahmed and Rabik Ahmed are present and have verbally expressed to the Court that the dispute between them has already been settled.</p> <p>Both of the parties have stated before the Court that the dispute which gave rise to the instant case has been amicably settled between them and hence, they accordingly prayed for disposal of the case.</p> <p>Accordingly, the instant case is disposed of.</p> | <p>Judicial Magistrate 1st Class<br/>Dibrugarh<br/><b>JMFC</b></p> |